

GOVERNMENT OF INDIA
MINISTRY OF OVERSEAS INDIAN AFFAIRS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON

DEPORTATION OF INDIAN WORKERS FROM GULF COUNTRIES .

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SHRI BALAVANT ALIAS BAL APTE

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state :-

- (a) whether Government has carried out any assessment of the impact of the recent deportation of the Indian workers from other countries, particularly from Gulf countries;
- (b) if so, the details thereof;
- (c) whether Government proposes to take steps for rehabilitation of such workers; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF OVERSEAS INDIAN AFFAIRS

(SHRI VAYALAR RAVI)

(a) to (d): No, Sir. Destination countries sometimes send back emigrants who are found to be staying illegally. Such irregular emigrants found during raids by the emigration authorities or covered under amnesty schemes are sent back. Amnesty schemes are announced by the host countries, from time to time, with a view to enable such illegal workers to return to their home countries without having to pay penalties.

The Government has taken steps to discourage illegal migration and to mitigate the difficulties of those rendered irregular in host countries.

Besides awareness campaigns amongst intending emigrants about legal emigration procedures, risk of illegal migration and precautions to be taken during emigration, the Government has also established an Overseas Workers Resource Centre (OWRC) to provide need based authentic information to the intending emigrants on all aspects of emigration including the credentials of recruiting agents.

The Government has signed MOUs with the major receiving countries to lay down the framework for bilateral cooperation for protection and welfare of workers. Joint Working Groups have been constituted to find practical bilateral solutions to labour related problems. The Government has established Indian Community Welfare Fund (ICWF) in all ECR countries to provide onsite support to the affected emigrants. The Indian missions provide all necessary assistance for the return of illegal emigrants.